# MANIPUR GAZETTE

**E X T R A O R D I N A R Y**
**PUBLISHED BY AUTHORITY**

No. 308 Imphal, Friday, February 13, 2026 Magha 24, 1947)


**GOVERNMENT OF MANIPUR**
**DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS**
**(PERSONNEL DIVISION)**

**N O T I F I C A T I O N**

Imphal, the 12th February, 2026

**No.RRDP-37/7/2025-DP-DP**: In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Research Assistant** in the Rural Development and Panchayati Raj Department, Manipur as shown in the MPSC Form-8, namely:

1. **Short Title**: These rules may be called the **Rural Development and Panchayati Raj Department [Research Assistant] Recruitment Rules, 2026**.

2. **Application**: These rules shall apply to the posts specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. **Classification, Scale of pay, Method of Recruitment etc**.: Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. **Disqualifications**:

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "**Power to Relax-** Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

**MPSC FORM – 8**

**No. RRDP-37/7/2025-DP-DP:**
**Imphal, the 12th February, 2026**

## RECRUITMENT RULES FOR THE POST OF RESEARCH ASSISTANT IN THE RURAL DEVELOPMENT & PANCHAYATI RAJ DEPARTMENT, MANIPUR

| | | |
|---|---|---|
| 1 | Designation of Post | **Research Assistant** |
| 2 | No. of Post | 2 (two) |
| 3 | Classification of post | G.C.S. Group-B (Non-ministerial) |
| 4 | Scale of pay | Level-7 in the Pay Matrix of MS(RP) Rules 2019 (pre-revised pay scale of Rs.9300-34800 + Grade Pay Rs.4200/-)<br><br>[As prescribed in post creation order No.13/4/2016-RD&PR(SIRD) dt. 23.12.2016] |
| 5 | Whether selection or non-selection post | Selection |
| 6 | Age for direct recruits | 38 (thirty eight) years & below (upper age relaxable for Govt. servants appointed under the Govt. of Manipur to the extent of the period of continuous services put in the post/service and by 5 years for SC/ST candidates and by 3 years for OBC candidates and a Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation admissible to SC/ST candidates). |
| 7 | Educational and other qualifications required for direct recruits | **Essential:**<br>Graduate from a recognized University/Institute.<br><br>**Desirable:**<br>Three years' experience in data collection, compilation and interpretation of statistical data in a Govt. Office or a recognized Institute.<br><br>Knowledge of Manipuri & Hindi. |
| 8 | Whether age and educational qualification prescribed for direct recruits will apply in the case of promotes | Age: No.<br><br>Educational Qualification: Yes |
| 9 | Period of probation, If any | 2(two) years |
| 10 | Method of recruitment whether by direct recruit or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods | By promotion failing which by direct recruitment. |

| | | |
|---|---|---|
| 11 | In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/ transfer to be made | **Promotion:**<br>Computer Operator of the Department with 6 years' regular service in the grade possessing the qualifications prescribed in Column-7. |
| 12 | If a DPC exists, what is its composition | Class-II D.P.C. |
| 13 | Circumstances in which MPSC is to be consulted in making recruitment | As required under MPSC (Exemption from Consultation) Regulations, 1972 |

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 13-02-2026 15:21:01